




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.05.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	TP 32/16	Hearing	397/ 398	Satwant Singh & Another Vs. Columbia Asia Hospitals P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	THIRIYANBATH KANNAN	Counsel for Applicant/ Respondent 1	
2.	A. Murali & Abhinav Kumar	Counsel for Respondent No. 2.	
3.	BISHAK. K.	Counsel for Petitioner	

P.T.O.

IA 43/17 is taken up today on the request memo filed by the counsel for respondents in the main petition who are petitioners in this IA to take up this matter for hearing today.

Counsel for respondents who are petitioners in the main petition appeared and he stated that a copy of the application has been served on him and he needs time to file objection as their party wanted to file objections.

Since there is urgency in the matter, list it on 11.05.2017 for filing objections and for hearing and no adjournment will be given on that date


MEMBER (J)

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